

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1360(CHE)/2022
PETITION NUMBER : CP(IB)/284(CHE)/2021
NAME OF THE APPLICANT : Revathi S Raghunathan (RP)
NAME OF THE RESPONDENT(S) : --
**UNDER SECTION : Sec 99 of IBC, 2016 r/w Rule 11 of NCLT
Rules, 2016**

ORDER

Ld. Counsel Mr. T. Ravichandran for the Applicant.

In this case the Counsel for the Applicant sought short adjournment.

List the Application and petition for hearing on **27.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk